

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 839 of 2019**

**IN THE MATTER OF:**

**Harneshwar Agro Products  
Power & Yeast (I) Ltd.**

**...Appellant**

**Versus**

**Punjab National Bank**

**...Respondent**

**Present:**

**For Appellant :               None**

**O R D E R**

**20.08.2019**       Nobody appears on behalf of the Appellant. Office has also pointed out the defects. Learned counsel for the Appellant is directed to remove the defects within 7 days.

Post the case 'for Admission (Fresh Case)' on 3<sup>rd</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc